

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1256
ANSWERED ON:02.08.2010
INTELLECTUAL PROPERTY RIGHTS
Singh Shri Jagada Nand

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any campaign has been launched in association with the World Intellectual Property Organisation and other Industrial Organisations to create awareness among masses in regard to protection of Intellectual Property Rights (IPR) in industrial property;
- (b) if so, the details thereof;
- (c) whether any agreement has been signed with United Nations Industrial Development Organisation for technology cooperation; and
- (d) if so, the details thereof alongwith the outcome of this agreement at national level?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): The Department of Industrial Policy and Promotion has been conducting Public Awareness Programmes on intellectual property. Since 2006-07, 419 awareness programmes were organized in association with various agencies / organizations such as World Intellectual Property Organisation, Federation of Indian Chambers of Commerce and Industry, Confederation of Indian Industry etc.

(c) & (d): The United Nations Industrial Development Organisation (UNIDO) Country Programme of Technical Cooperation in India 2008-12 was signed on 16th May, 2008. The Programme seeks to address competitiveness of industrial enterprises through management advice, investment and technology promotion and technology oriented initiatives to enhance productivity, quality, energy efficiency and environmental sustainability of industrial production. Projects under the said programme in the plastics and machine tool sectors are already at various stages of implementation.